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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 61 /2009-2014
NEW DELHI, DATED 13th May, 2010

Subject: New Office address of Regional Authority Puducherry.

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendment in the List of Regional Authorities and their Jurisdiction given under Appendix 1 of Handbook of Procedure (Vol. I) 2009-2014:

S. No.	Name & address	Telephone No./ Fax No./ E-mail	Territorial Jurisdiction
32.	The Joint Director General of Foreign Trade, No. 19-C, II Cross Street, Jawahar Nagar, Boomianpet, Puducherry - 605005	Tel: 0413 – 2203238 Fax: 0413 – 2206994 Email: jdgt.pon@nic.in	Union Territory of Puducherry, Karaikal, Mahe, Yanam and Districts of Ramasamy Padayatchiar (Villupuram) and South Arcot (Cuddalore) of Tamilnadu

This issues in public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Govt. of India

(File No.01/93/180/41/AM09/PC-II(B)

